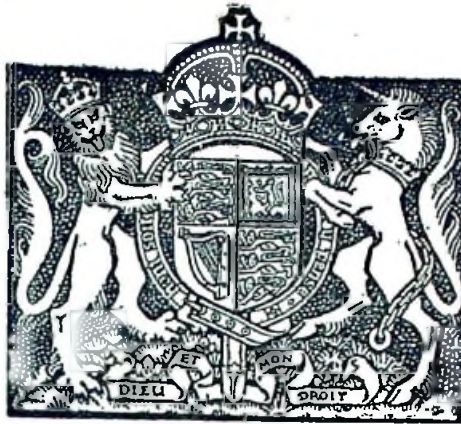




The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 44. CUTTACK, FRIDAY, OCTOBER 22, 1937.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

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PART I.

Appointments, Postings, Transfers, Powers, Leave, and other Personal Notices.

TOUR PROGRAMME OF HIS EXCELLENCY THE GOVERNOR OF ORISSA FOR OCTOBER 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
OCTOBER 1937—			
Saturday, 23rd	8-30 A.M.	Leave Puri	... By special train.
	10-30 A.M.	Arrive Cuttack.	
		Detrain and drive to Circuit House.	

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
OCTOBER 1937—			
Sunday, 24th ...	} HALT.		
to ...			
Tuesday, 26th ...			
Wednesday, 27th ...	8-30 A.M.	Leave Cuttack	... By special train.
	10-30 A.M.	Arrive Puri.	
		Detrain and drive to Government House.	

All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp to Governor.

Lt. Md. Raza Khan, Bahadur, Indian A. D. C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

PROGRAMME OF HIS EXCELLENCY'S VISIT TO KORAPUT AND CHATRAPUR IN NOVEMBER 1937.

DAY AND DATE.	STANDARD TIME.	STATION.	REMARKS.
NOVEMBER 1937—			
Wednesday, 3rd ...	8-05 P.M.	Leave Government House, Puri.	By car.
	8-10 P.M.	Arrive Puri station.	
	8-15 P.M.	Entrain.	
	8-30 P.M.	Leave Puri ...	... By special train.
Thursday, 4th ...	8-30 A.M.	Arrive Salur.	
	9-15 A.M.	Detrain and leave for Koraput	By car.
	11-30 A.M.	Arrive Koraput.	
Friday, 5th ...	} HALT.		
to ...			
Tuesday, 16th ...			
Wednesday, 17th ...	4-30 P.M.	Leave Koraput ...	... By car.
	6-45 P.M.	Arrive Salur.	
		ENTRAIN.	
Thursday, 18th ...	10-30 P.M.	Leave Salur ...	... By special train.
	6-30 A.M.	Arrive Chatrapur.	
	7-30 A.M.	Detrain and drive to Collector's bungalow.	
Friday, 19th ...	} HALT.		
Saturday, 20th ...			
	10-45 A.M.	Leave Chatrapur	... By special train.
	3-00 P.M.	Arrive Puri.	
		Detrain and drive to Government House, Puri.	

NOTE.—All arrivals and departures will be private.

PARTY.

HIS EXCELLENCY.

LADY HUBBACK.

J. S. Wilcock, Esq., I.C.S., Secretary to Governor.

W. L. O'B. Stallard, Esq., I.P., Aide-de-Camp.

Lt. Md. Raza Khan, Bahadur, Indian A.D.C.

All letters and telegrams for His Excellency and party should be addressed "Orissa Governor's Camp", without the addition of the name of any post town.

J. S. WILCOCK,

Secretary to His Excellency
the Governor of Orissa.

HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATIONS.

The 12th October 1937.

No. 11692—ID/4-11/37-A.—Rao Sahib Ananta Ram Rath, Deputy Collector and Personal Assistant to the Collector of Ganjam, is granted leave on average pay upto and including the 15th January 1938 under rules 77 and 81 of the Fundamental Rules of the Madras Government, with effect from the 21st October 1937 or any subsequent date on which he may be allowed to avail himself of it.

Notification no. 6589-A., dated the 4th June 1937, is cancelled.

P. T. MANSFIELD,

Chief Secretary to Government.

The 21st October 1937.

No. 11720—Lc-118/37-A.—It is hereby notified for general information that Raja Sir Rajendra Narayan Bhanja Deo Bahadur, Kt., O.B.E., who was elected a member of the Orissa Legislative Assembly to represent the East Orissa Landholders' Constituency, has, by writing under his hand addressed to His Excellency the Governor, resigned his seat as a member of the said Assembly.

The 21st October 1937.

No. 11721—Lc-118/37-A.—Whereas Raja Sir Rajendra Narayan Bhanja Deo Bahadur, Kt., O.B.E., has, by writing under his hand addressed to His Excellency the Governor, resigned his seat as member elected to the Orissa Legislative Assembly by the East Orissa Landholders' Constituency and the said seat has become vacant under clause (b) of sub-section (3) of section 68 of the Government of India Act, 1935:

Now, therefore, in pursuance of sub-rule (1) of rule 125 read with clause (a) of rule 27 of the Orissa Legislative Assembly Electoral Rules, Part II (Elections and Election Petitions), 1936, the Governor is pleased to call upon the said constituency to elect a member on or before the 22nd November 1937 for the purpose of filling the said vacancy.

By order of the Governor,

P. T. MANSFIELD,

Chief Secretary to Government.

HEALTH AND LOCAL SELF-GOVT. DEPARTMENT.

NOTIFICATIONS.

The 11th October 1937.

No. 7465—L.S.-G.—Mr. M. L. Sen Gupta, Deputy Conservator of Forests, in

charge, Angul, is granted leave on average pay for one month from 21st October 1937 under Fundamental Rules 77 and 81.

The 11th October 1937.

No. 7466—L.S.-G.—Said-ud-din Ahmad Sahib Bahadur, Extra Assistant Conservator of Forests, in charge of Puri Division, is appointed to be in additional charge of Angul Division from the afternoon of 7th October 1937 to the afternoon of the 31st October inclusive and Mr O. A. Dodsworth, I.F.S., who will take over charge of Puri Division on expiry of his leave, is appointed to be in additional charge of the Angul Division from 1st to 20th November 1937 inclusive.

E. R. WOOD,

Secretary to Government.

EDUCATION DEPARTMENT.

NOTIFICATIONS.

The 9th/10th October 1937.

No. 5051-E.—Babu Pran Nath Mahanty, Deputy Collector, was appointed to act, in addition to his own duties, as Sub-Registrar of Bhadrak in the district of Balasore from the 6th to 25th August 1937.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

~~The 9th/10th October 1937.~~

No. 5053-E.—The Government of Orissa are pleased to appoint the gentlemen named below to be members of the governing body of the Ravenshaw College at Cuttack for the academic year 1937-38:—

Ex-officio.

1. The Revenue Commissioner, Orissa—*President.*
2. The Principal of the College—*Vice-President and Secretary.*

Members.

3. Mr. Lal Mohan Patnaik, Cuttack.
4. Rao Bahadur Venkata Kristnayya of Chatrapur.
5. Maulavi Abdul Hafeez, Pleader, Cuttack.
6. Mr. P. K. Parija, Professor of Botany, Ravenshaw College.
7. Babu Bipin Bihari Roy, Professor of Philosophy, Ravenshaw College.

E. R. WOOD,

Secretary to Government.

The 9th/10th October 1937.

No. 5056-E.—Babu Nishi Kanta Sanyal, Professor of History, Ravenshaw College, is granted leave preparatory to retirement for one year, eleven months and one day, viz., leave on average pay for twenty days and leave on half average pay for the remaining period, with effect from the 16th August 1937.

2. Notification no. 3957-E., dated the 17th August 1937, is cancelled.

The 9th/10th October 1937.

No. 5057-E.—Babu Khageswar Mahanti is appointed to act as a Lecturer in History in the Junior Branch of the Provincial Educational Service in the Ravenshaw College, with effect from the 16th August 1937 until further orders, vice Babu Nishi Kanta Sanyal, on leave.

The 11th October 1937.

No. 5090-E.—Sriman K. C. Mahanty Mahasayo, Senior Deputy Inspector of Schools, Berhampur Range, is appointed to act as the District Educational Officer, Ganjam, with effect from the 15th October 1937 until further orders, vice Sriman Sivaram Rath Mahasayo, retired.

By order of the Governor,

E. R. WOOD,

Secretary to Government.

SUBORDINATE CIVIL SERVICE. HOME, REVENUE AND FINANCE DEPARTMENTS.

NOTIFICATION.

The 12th October 1937.

No. 11695—IS/2-4/37-A.—Babu Gaur Kishore Das, Sub-Deputy Magistrate and Sub-Deputy Collector, on return from leave, is posted to the headquarters station of the district of Puri.

P. T. MANSFIELD,

Chief Secretary to Government.

PUBLIC WORKS DEPARTMENT.

NOTIFICATION.

The 9th October 1937.

No. 10698-C.—The following two members duly elected by the Orissa Legislative Assembly are appointed as members of the Board of Communications, Orissa, as reconstituted under this department notification no. 9203-C., dated the 21st August 1937:—

1. Babu Jagannath Misra, M.L.A.
2. Babu Jagannath Das, M.L.A.

A. VIPAN,

Secretary to Government.

PUBLISHED UNDER THE AUTHORITY OF THE HIGH COURT OF JUDICATURE AT PATNA.

NOTIFICATIONS.

The 9th October 1937.

No. 27-A.—Babu Rudra Prasanna Misra, Munsif of Cuttack in the judgeship of Cuttack-Sambalpur, under orders of transfer to Kendrapara in the same judgeship, is vested with powers under section 19, sub-section (2) of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1837), to try under the ordinary procedure original suits upto Rs. 4,000 in value arising within the local limits of the Kendrapara munsifi.

He is vested with the powers of a Judge of a Court of Small Causes for the trial of suits cognizable by such a Court upto the value of Rs. 100 within the local limits of the Kendrapara munsifi.

The 9th October 1937.

No. 28-A.—Babu Bipra Charan Das, Munsif of Kendrapara in the judgeship of Cuttack-Sambalpur, under orders of transfer to Balasore in the same judgeship, is vested with powers under section 19, sub-section (2) of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887), to try under the ordinary procedure original suits upto Rs. 4,000 in value arising within the local limits of the Balasore and Bhadrak munsifs.

He is also vested with the powers of a Judge of a Court of Small Causes for the trial of suits cognizable by such a Court up to the value of Rs. 250 within the local limits of the Balasore munsifi.

The 9th October 1937.

No. 29-A.—Babu Jagannath Mahanti, Munsif of Balasore in the judgeship of Cuttack-Sambalpur, under orders of transfer to Bhadrak in the same judgeship, is vested with powers under section 19, sub-section (2) of the Bengal, Agra and Assam Civil Courts Act, 1887 (Act XII of 1887), to try under the ordinary procedure original suits upto Rs. 2,000 in value arising within the local limits of the Bhadrak munsifi.

He is also vested with the powers of a Judge of a Court of Small Causes for the trial of suits cognizable by such a Court up to the value of Rs. 100 within the local limits of the Bhadrak munsifi.

By order of the High Court

S. K. DAS,

Registrar.